class family at Delhi for 1958-59 (Family living result) and December, 1976 (Pilot Survey result) are as follows:—

Period	Average indebtedness for working class family
	Rs.
(i) Family living Survey 1958-59	451.00
(ii) Pilot Survey on indebtedness-December, 1976	1800.00

Labour Bureau, Simla, has currently in hand indebtedness survey at 25 selected industrial centres. It would be advisable to await the results of these surveys before coming to any firm conclusion whether there has been any increase or decrease of indebtedness during the past few years.

Government are also considering the question of promoting a suitable legislation to secure to industrial workers relief from the burden of indebtedness.

बंधुआ मजदूरी के पुन: चालू होने का समाचार

1506. **श्री यशवन्त शर्मा :** क्या **संसदीय कार्य तथा श्रम** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ऐसे समाचार मिले हैं जिनमें देश में बंधुआ मजदूरी को पुन: प्रभावी होने के संकेत मिलते हैं ;

(ख) यदि हां, तो ऐसे समाचार देश के किन भागों से प्राप्त हो रहे हैं ; और

(ग) इस बारे में सरकार ने क्या प्रभावी कार्यवाही की है और उसके क्या परिणाम निकले हैं ?

संसदीय कार्य तथा श्रममंत्री (श्री रवीन्द्र वर्मा) : (क) ऐसी कोई रिपोर्टें प्राप्त नहीं हुई हैं ।

(ख) प्रश्न नहीं उठता ।

(ग) राज्य सरकारों तथा केन्द्रीय क्षेत्रों में कलेक्टरों को यह निदेश दिए गए हैं कि स्वाधीन किए गए बंधित श्रमिकों को चालू प्लान स्कीमों और कार्यक्रमों, जिनमें भूमि संरक्षण, सिंचाई कार्य, समाज कल्याण कार्य, जन-जाति तथा हरिजन कल्याण कार्यक्रम सम्मिलित हैं, में लगाकर यथा शीघ्र पुन: बसाया जाए ।

31 मई, 1977 तक स्वाधीन किए गए 95,993 बंधित श्रमिकों में स 23691 को सरकारी विभागों में रोजगार देकर, कृषि भमि और मकानों की जगहों का आवंटन करके, दूध देने वाले पशुओं, मेढ़ो और बढ़ई के औजारों को खरीदने के लिए ऋणों की व्यव था करके तथा वाधीन कराए गए श्रमिकों के बच्चों के लिए शिक्षा तथा नि:शुल्क छात्रावास सुविधाओं का प्रबन्ध करके पुन: बसा गया है । रा ट्रीयकृत बैंकों द्वारा ब्याज की विभिन्न दरों पर ऋण भी दिए

Medical Colleges in the Country

1507. DR. BIJOY MONDAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps being taken to bring about similar standards of medical education in all the States in India;

(b) the number of medical colleges still under private management and steps being taken to either nationalise them or save the admission seekers and their parents from exploitation;

(c) the names of States which have still given long rope to private parties or individuals to run medical colleges within their jurisdictions; and

(d) whether there is any plan with the view that medical graduates are produced exactly in proportion to the demand and thus avoid unemployment of doctors?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The Medical Council of India which is a statutory body constituted under the Indian Medical Council Act, 1956 has laid down the undergraduate medical curriculum, standard requirements for medical colleges, teacher's eligibility qualifications, convention for appointment of examiners etc. to maintain similar standards of medical education in the country. The Council also carry out periodical inspections of the colleges to ensure that the standard in the colleges is maintained as per the recommendations of the Medical Council of India.

(b) There are at present 10 medical colleges which are run under private management. Medical education is purely a State subject and it is for the State Government concerned to step in and take them over, if they so desire.

(c) Karnataka, Punjab, Tamil Nadu and Maharashtra are the States where the 10 private medical colleges are situated. As far as the Government of India are aware, no medical college has been set up under private management after 1973.

(d) The Government of India are of the view that the present turn-out of about 12,500 medical doctors annually would be sufficient to meet the doctors' manpower requirements of the country and no new medical colleges should be opened during the Fifth Five Year Plan.

विद्यार्थियों में नशीली वस्तुओं के सेवन की आदत

1508. **श्री चतुर्भुज :** क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजधानी में विद्यार्थियों को, जिनमें लड़के और लड़कियां दोनों शामिल हैं, नशीली वस्तुओं के सेवन की आदत पड़ गई है ; और

(ख) यदि हां, तो इन युवक-युवतियों को इस बुराई से रोककर इनका स्वास्थ्य सुधारने हेतु सरकार द्वारा क्या कार्यवाही की जा रही है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : (क) और (ख) . इस आशय की रिपोर्ट मिली है कि विशेषकर छात्रों में मादक पदार्थों के सेवन का प्रचलन बढ़ रहा है । अत: केन्द्रीय सरकार ने एक समिति नियुक्त की है जो अन्य बातों के साथ साथ यह भी जांच करेगी कि देश में, विशेषकर छात्रों में दवाइयों की लत किस हद तक है और इस संबंध में कम्पनी सिफारिशें पेश करेगी । समिति की सिफारिशों की प्रतीक्षा की जा रही हैं ।

Non-deposit of ESIC dues by M/s Anglo French Textiles Ltd.,

1509. SHRI K. RAMAMURTHY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state: